## Annexure – 7

## Name of the corporate debtor: GREAT INDIA NAUTANKI CO. PVT. LTD.; Date of commencement of CIRP: 21.10.2022; List of creditors as on: 21.05.2025

## List of operational creditors (Government dues) (Amount in₹)

Sl. No.	Details of Claimant			f claim received	Details of claim admitted						Amount of contingent claim		Amount of		
	Department	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable		of any mutual dues, that may be set-	admitted	claim under verification	
1	EPFO (Regional Provident Fund Commissioner,Gurugram )		10.11.2022	1,96,45,690		Government Dues	-	-	No	-	-	-	-	-	
	Excise & Taxation Officer-Cum-Assesing Authority, Gurugram(East) Ward-5 (Office of the Deputy Commissioner of Income Tax-TDS - Circle)		23.12.2022	60,99,54,863	60,99,54,863	Government Dues	-	-	No	1	-	-	-	-	
3	Deputy Commissioner Of Income Tax, TDS Circle, Gurgaon		06.01.2023	1,55,84,400		Government Dues	-	-	No	-	-	-	-	-	
	Income tax department, Office of Deputy Commissioner of Income Tax , Central Circle-2, Gurgaon		10.07.2023	10,78,03,984		Government Dues	-	-	No	-	10,78,03,984.00		-	-	
	Total			75,29,88,937	64,51,84,953						10,78,03,984.00				

<sup>\*</sup>The claims are admitted on provisional basis.